

R.O.C.Nos. 98138-A
& 96841-A/2019/B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 262 / 2019

I

The Government, in G.O.Ms.No.2433, Home(Cts.III) Department, dated 26.12.2018, had issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court at Uthukuli in Tiruppur District.

Thiru. D.Thirunavukkarasu, Judicial Magistrate II, Tiruppur, is transferred and posted as District Munsif-cum-Judicial Magistrate, Uthukuli, in the aforesaid newly sanctioned Court.

II

The Government, in G.O.Ms.No.821, Home(Cts.II) Department, dated 17.11.2015, had issued orders for the constitution of one more Judicial Magistrate Court at Tambaram in Kancheepuram District.

Ms. K.Sujatha-I, District Munsif, Tambaram, is transferred and posted as Judicial Magistrate II, Tambaram, in the aforesaid newly sanctioned Court.

III

The Government, in G.O.Ms.No.1705, Home(Cts.II) Department, dated 03.10.2018, had issued orders for the constitution of Additional Mahila Court in the cadre of Judicial Magistrate at Tiruvannamalai in Tiruvannamalai District.

Thiru. A.Kannan, Principal District Munsif, Tiruvannamalai, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Tiruvannamalai, in the aforesaid newly sanctioned Court.

Tmt. G.Padmavathi, Additional District Munsif, Tiruvannamalai, is transferred and posted as Principal District Munsif, Tiruvannamalai, vice., Thiru. A.Kannan, transferred.

HIGH COURT OF MADRAS, CHENNAI.
DATED:06.12.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL

C
S.O.
06.12.19